

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.05.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 67 of 2022	Committee of Administrator Pendente Lite of the Estate of Late Priyamvada Devi Birla Through Mr. Justice Mohit Shantilal Shah (Retired), and A.C. Chakrabortti (majority Members) & Anr. Vs. Insilco Agents Ltd. & Ors.	Avishek Guha	Maithreyi Sharma Lakshana Viravalli- R2 Shaunak Mitra Sayan R Chowdhury Satyaki Mukherjee-R1 to R5 Manju Bhuteria-R5 Kunal Vajani
2.	Comp. App. (AT) No. 68 of 2022	Committee of Administrator Pendente Lite of the Estate of Late Priyamvada Devi Birla Through Mr. Justice Mohit Shantilal Shah (Retired), and A.C. Chakrabortti (majority Members) & Anr. Vs. August Agents Ltd. & Ors.	Avishek Guha	Maithreyi Sharma Lakshana Viravalli Madhurpeetha Elano-R2 Shaunak Mitra Sayan R Chowdhury Satyaki Mukherjee-R1 to R5 Debanjan Mandal Kunal Vajani-R7
3.	Comp. App. (AT) No. 69 of 2022	Committee of Administrator Pendente Lite of the Estate of Late Priyamvada Devi Birla Through Mr. Justice Mohit Shantilal Shah (Retired), and A.C. Chakrabortti (majority Members) & Anr. Vs. Laneseda Agents Ltd. & Ors.	Avishek Guha	Maithreyi Sharma Lakshana Viravalli- R2 Shaunak Mitra Sayan R Chowdhury Satyaki Mukherjee-R1 to R5 Manju Bhuteria-R5 Kunal Vajani

### **For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 578 of 2021	Surendra Singh Hada & Ors. Vs. Arfat Petrochemicals Pvt. Ltd.  <b>With</b>	Pankaj Jain	Arvind Kumar Gupta
5.	Comp. App. (AT) (Ins) No. 803 of 2021	Arfat Petrochemicals Pvt. Ltd. Vs. Surendra Singh Hada & Ors.	Henna George	Pankaj Jain Aman Shankar

6.	Competition App. (AT) No. 14 of 2020	Alkem Laboratories Ltd & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Aman Singh Baroka	Samapika Biswal Manmeet Arora-R1 Riddhiman Chatterji-R2 Nakul Mohta
7.	Competition App. (AT) No.16 of 2020	Macleods Pharmaceuticals Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Rishad A. Chowdhury	Manmeet Arora-R1 Raunak Bhattacharjee-R2 T. Sundar Ramanathan-R3 Mohit Prasad
8.	Competition App. (AT) No. 21 of 2020	Rajendra Agarwal Vs. Competition Commission of India & Ors.  <b>With</b>	Archana Sahadeva	Manmeet Arora-R1 Madhurika Ray-R3 T. Sundar Ramanathan-R4 Mohit Prasad-R9 Bharat Monga-R10
9.	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors.	Ishaan Chakrabarti	Manmeet Arora-R1 Madhurika Ray-R3 Mohit Prasad-R8 Bharat Monga-R9 Archana SahadevaR12
10.	Competition App. (AT) No.19 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Amit Kumar-R1 Balaji Subramanian-R11
11.	Competition App. (AT) No. 10 of 2021	Chief Materials Manager, Eastern Railway Vs. BIC Auto Pvt. Ltd. & Ors.	Rashmi Malhotra	Lagna Panda Tarun Donadi-R1 Manas Kr. Chaudhuri Nilav Banerjee-R2 R. Sudhinder-R3 Samir Gandhi-R4

#### For Hearing

12.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma-R1 & R2 Ruchir Mishra-Intervenors
13.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
14.	Comp. App. (AT) (Ins) No. 716 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	N.P. Singh Sachin Awana
15.	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Arti Singh Avik Mukherjee-R2 Aakashdeep S Ruda Rishav Banerjee

16.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	Vishal Ganda	Abhishek Anand-R1 Sandeep Goel-RP Vidhan Vyas-R2
17.	Comp. App. (AT) (Ins) No. 118 of 2021	Mr. Ajit Kumar Vs. Narayan Ramachandra Ghumatkar & Ors.	Shivanshu Kumar	K.D. Sharma-R4
18.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua	Aditya Pandya
19.	Comp. App. (AT) (Ins) No. 399 of 2021 & I.A. No. 1809-1810 of 2021	Union Bank of India Vs. Rajdeep Clothing and Advisory Pvt. Ltd. & Ors.  <b>With</b>	Pramod B. Agarwala	Prateek Gupta-R1 Smiti Verma-R14 Ravi Kapoor Nipun Singhvi-RP Vishal J. Dave-R15
20.	Comp. App. (AT) (Ins) No. 402 - 403 of 2021	Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd.& Ors.  <b>With</b>	Nidhi Mohan Parashar	PrateekGupta Vishal Singh-R8
21.	Comp. App. (AT) (Ins) No. 688 of 2021	Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors.	Aayush Agarwala	Kumar Anurag Singh-R1 Honey Satpal-R2
22.	Comp. App. (AT) (Ins) No. 846 of 2021	Shailendra Singh, Resolution Professional of Rosewood Trexim Pvt. Ltd. Vs. --	Perna Robin Shriram P Vishnu Shankar	
23.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2,3 Ashim Vachher-R4 Swapnil Gupta-R5
24.	Comp. App. (AT) No. 115 of 2021	Tarik Klair Vs. Registrar of companies (NCT of Delhi & Haryana) & Ors.	Subhash Saini	Lata Sisodiya Anil Kr. Aggarwal-R3
25.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India  <b>With</b>	VaibhavGaggar	Rajshekhhar Rao
26.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

27.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India  <b>With</b>	Nisha Kaur Uberoi	Zoheb Hussain
28.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar